NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 51

IA 2402/2020 IA 300/2021 IA 1946/2021 IA 2404/2020 IN C.P.(IB)1587/MB/2019

CORAM:
SH. SHYAM BABU GAUTAM — HON'BLE MEMBER (T)
JUSTICE P.N. DESHMUKH (Retd.) — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES**:** **IDBI Bank Ltd**
V/s
Pawar Electro Systems Pvt Ltd

Appearance (via video-conference):
For the Applicant : CS PRASHANT THAKRE
For the Respondent : None present

Section 60(5), 43(1) r/w 44 (1), 33(1) (b) (i) to (iii) r/w 33(3),7 of the IBC, 2016

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 11.11.2022.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish